NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.33/BB/ 2017	~	Admission	230/232	Kare Power Resources Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P TOHN Advodue Le proton.

& PHONE NUMBER

For passing preliminary order, list it on 08.08.2017.

Counsel for petitioner is present. Counsel filed memo.

MEMBER (J)

MEMBER (T)